

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:593

ANSWERED ON:08.05.2013

AUTONOMY TO IIMS

Mani Shri Jose K.;Pradhan Shri Nityananda

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal seeking greater control over the 13 Indian Institutes of Management (IIMs) in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has initiated the process of consensus building among the stakeholders on this issue and if so, the details thereof;
- (d) whether the Government proposes to convert IIMs from registered societies into national institutions empowered to award degrees and if so, the details thereof; and
- (e) whether the Government has sought suggestions from IIMs and other experts in this regard and if so, the details thereof?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 593 FOR 08.05.2013 ASKED BY SHRI NITYANANDA PRADHAN, M.P. AND SHRI JOSE K. MANI, M.P. REGARDING "AUTONOMY TO IIMS".

(a): Indian Institutes of Management (IIMs) are Public Institutions, established by the Government of India with the objectives of imparting high quality management education and training, conducting research and providing consultancy services in the field of management to various sectors of the Indian economy. IIMs are governed by the Memorandum of Association and Rules which provides them functional autonomy and there is no proposal to dilute their autonomy.

(b) : Does not arise.

(c) to (e): Yes, Madam. The issue of degree granting status to IIMs was formally discussed in a meeting of the Ministry of Human Resource Development with Chairmen and Directors of IIMs in November 2011 and in subsequent meetings, after detailed discussion, inter-alia, it was decided that the best feasible option for IIMs would be to acquire the status of Institutions of National Importance as this could be effected through an Act of the Parliament. To ensure that there is wide consultation in evolving a consensus in the process of formulating the draft IIM Bill, a Committee under the Chairman, Board of Governors (BoG), IIM Tiruchirappalli has been constituted with Directors of IIMs Ahmedabad, Bangalore, Calcutta, Kozhikode, Udaipur, and Shri Partho P. Kar, a member of Board of Governors (BoG), IIM Lucknow. The committee has met thrice since October 2012. The draft IIM Bill has also been circulated to all IIMs. IIMs have deliberated on issues internally in various fora and submitted their views to the Committee. The most recent discussion on the draft IIM Bill with Chairmen and Directors of IIMs held on 01.04.2013, where IIMs presented their views.